

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**JAMMU**

**ORDER**

No: 413 Acctts

Dt: 18.1.22

As per written communication the parents of Ms. Urvashi Raina, Munsiff JMIC, Jammu have been tested positive for COVID-19. Further, the officer has also developed the COVID symptoms and has undergone the test for the same.

Therefore, the officer has been permitted to work from home till 22.01.2022 with the direction that the officer shall submit the result of COVID-19 test on its receipt for further consideration

*Usme*

(Kishore Kumar)

Pr. Distt & Sessions Judge

*lll*  
Jammu

18.1.22

Date:- 18.1.22

No: - 10578-83 /PDSJ-J

**Copy to the:-**

1. Registrar General, Hon'ble High Court of J&K and Ladakh at Jammu/Srinagar for information.
2. Secretary to Hon'ble Mr. Justice D. S. Thakur, High Court of J&K and Ladakh, Administrative Judge for Jammu District, for information of His Lordship.
3. CJM, Jammu for information.
4. Munsiff JMIC, Jammu for information.
5. Office copy for record.
- ✓ 6. e-court for uploading the same on official website.

*Usme*

Pr. Distt & Sessions Judge

*lll*  
Jammu.

18.1.22